

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 9th day of August, 2021

Contempt Application No. 330/00165 of 2017
In
Original Application No.330/1498 of 2015

Present:

Hon'ble Mrs. Justice Vijay Lakshmi, Member- (Judicial)
Hon'ble Mr. Tarun Shridhar, Member-(Administrative)

Sachidanand Pandey, S/o Shri Harish Chandra Pandey,
 R/o Gram Sukarauli Rudrapur, H.O. Bansi,
 District Siddharth Nagar.

.....Petitioner

By Advocate: Shri A.K. Dave

Versus

1. Sanjay Singh, Post Master General,
 Gorakhpur Region, Gorakhpur.
2. Indresh Kumar Shukla,
 Superintendent of Post Office, Basti Division, Basti.

-----Respondents

By Advocate: Shri L.M. Singh

O R D E R

Deliverd by Hon'ble Mrs. Justice Vijay Lakshmi, Member-J

1. Shri A.K. Dave, Id. counsel for the petitioner and Shri L.M. Singh, Id. counsel for the respondents, are present.
2. This Contempt Petition has been filed for non-compliance of the order dated 14.07.2017 passed in OA No.1498 of 2015 whereby the respondents were directed to reinstate the applicant with all consequential benefits.

3. A compliance affidavit dated 21.09.2020 has been filed by the ld. counsel for the respondents wherein it has been stated that the order passed by this Tribunal has been substantially complied in true letter and spirit and the applicant has been reinstated with all consequential benefits.

4. Ld. counsel for the petitioner has not disputed the aforesaid statement.

5. In view of the above, the contempt proceedings are liable to be closed and are hereby closed. Notices stand discharged.

6. All the pending MAs in the aforementioned OA are also dismissed as infructuous.

**(Tarun Shridhar)
Member (Administrative)**

**(Justice Vijay Lakshmi)
Member (Judicial)**

/Neelam/